

**GOVERNMENT OF INDIA
SHIPPING, ROAD TRANSPORT AND HIGHWAYS
LOK SABHA**

UNSTARRED QUESTION NO:3297
ANSWERED ON:17.08.2005
DEVELOPMENT OF KRISHNAPATNAM PORT
Reddy Shri Karunakara G.

Will the Minister of SHIPPING, ROAD TRANSPORT AND HIGHWAYS be pleased to state:

- (a) whether the Union Government has given Krishnapatnam port in Andhra Pradesh to private/public company for its development;
- (b) if so, the details thereof alongwith the progress made in this regard;
- (c) whether the Union Government has any proposal to take back the Port from the private firm;
- (d) if so, the reasons therefor; and
- (e) the time by which a final decision is likely to be taken?

Answer

MINISTER OF SHIPPING, ROAD TRANSPORT AND HIGHWAYS (SHRI T.R. BAALU)

(a) to (e): Krishnapatnam Port in Andhra Pradesh is not a major port and hence is not under the control of Central Government. The responsibility for the development of ports other than major ports lies with the State Governments concerned which also have administrative control including giving ports to private/public company for their development.